

MOST IMMEDIATE
ASSEMBLY QUESTION

GOVERNMENT OF N.C.T. OF DELHI
REVENUE DEPARTMENT: PARLIAMENT CELL
5, SHAM NATH MARG, DELHI-110054
E-mail id: - parliamentbranchdivcom@gmail.com

No. F.11/2201DC/PC/VS/2025/ 867

Dated: - 26/03/25

To

The Dy. Secretary (Questions & Committee),
Delhi Legislative Assembly Secretariat,
Old Secretariat
Delhi-110054

Sub: - Reply of Vidhan Sabha Unstarred Question No. 136 for answer on dated 27.03.2025
raised by Hon'ble MLA Sh. Kuldeep Kumar Ji.

Sir,

Please find enclosed herewith the 100 copies of the reply in respect of above said question for further necessary action at you end.

This issues with the prior approval of Hon'ble Minister (Revenue).

Yours faithfully

Encl: As above.



SUB DIVISIONAL MAGISTRATE-II (HQ)

Arvind Kumar
SDM (HQ)

विभाग का नाम :- राजस्व विभाग
विभाग का पता :- 5, शाम नाथ मार्ग, सिविल लाईन्स, दिल्ली-110054

अतारांकित प्रश्न संख्या :- 136

दिनांक :- 27.03.2025

प्रश्नकर्ता का नाम :- माननीय विधायक श्री कुलदीप कुमार जी

क्या माननीय राजस्व मंत्री यह बताने की कृपा करेंगे कि :-

क्रम सं०	प्रश्न	उत्तर
(क)	जिन्होंने राष्ट्रसेवा के लिए अपने प्राण दिए उन्हें एक करोड़ रुपये अनुग्रहराशि देने की योजना कब आरंभ हुई थी;	राष्ट्रसेवा के लिए प्राण न्योछावर करने वालों के परिजनों को एक करोड़ रुपये अनुग्रहराशि देने की योजना कैबिनेट निर्णय संख्या 2136 दिनांक 01.04.2015 के द्वारा लागू हुई।
(ख)	उक्त योजना का विवरण दें;	योजना का विवरण कैबिनेट निर्णयों दिनांक 01.04.2015, दिनांक 24.02.2016, 21.09.2016, 24.07.2018 और 25.09.2018 में उपलब्ध है। (अनुलग्नक-‘क’)
(ग)	अब तक इस योजना के अंतर्गत राष्ट्र के लिए अपने प्राण न्योछावर करने हेतु एक करोड़ की राशि पाने वाले कुल कितने प्राप्तकर्ता हैं, सबकी सूची उनके बलिदान के विवरण सहित प्रदान करें; और	योजना के तहत कुल अब तक 41 शहीदों के परिवारों को एक करोड़ रुपये की अनुग्रहराशि प्रदान की गई है जिसकी सूची अनुलग्नक-‘ख’ संलग्न है।
(घ)	क्या वर्तमान सरकार इस योजना को जारी रखने पर विचार कर रही है?	अभी कोई प्रस्ताव विचाराधीन नहीं है।

इसकी स्वीकृति माननीय मंत्री (राजस्व) से प्राप्त की गई है।

Mund
उप मण्डलीय दण्डाधिकारी-2 (मुख्यालय)

Arvind Kumar
SDM (HQ),

CONFIDENTIAL &
CABINET MATTER

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
GENERAL ADMINISTRATION DEPARTMENT
(CO-ORDINATION BRANCH)
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

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(1/15)

No.F.3/3/2013/GAD/CN/dsgadili/1373-1384

Dated: 8/4/2015

CABINET DECISION NO.2136 DATED 01.04.2015

Subject: Ex-Gratia Scheme to war widows, war disabled, POWs, missing in war/operations etc. of Defence Personnel.

Decision: The Cabinet considered the note of Secretary (Revenue). The observations made by the Cabinet and the decisions taken are as under:-

1. This ex-gratia scheme is meant to honour the person who dies and to enable his family to live a life with dignity.
2. The beneficiaries in following situations will be covered:-
 - a) A defence personnel dying in operations / war, if his permanent address recorded at the time of joining the service is Delhi.
 - b) Para-military force personnel dying in operations / war, if his permanent address recorded at the time of joining the service is Delhi.
 - c) Delhi Police personnel dying in discharge of bonafide official duty.
 - d) Para-military force personnel working under the Government of Delhi / Delhi Police dying in discharge of bonafide official duty.
 - e) Home Guards and Civil Defence personnel working under Government of Delhi / Delhi Police dying in discharge of bonafide official duty.
1. The total ex-gratia amount will be ₹ 1 crore. ₹ 50 lakhs will be paid immediately to the next of kin and ₹ 50 lakhs will be kept in a deposit scheme which will be released to the next of kin at the end of 10 years. Interest earnings will be given to the next of kin under a scheme whose modalities shall be notified by the Government. Employment will also be offered to the next of kin as per his educational qualifications in Group-C or Group-D post under the Government of Delhi, provided the employment has not been offered by the defence / police organization concerned.

Contd....2/-

Arvind Kumar
SDM (HQ).

(2/15)

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2. A special fund under the Divisional Commissioner will be created for this purpose. Ex-gratia to defence personnel will be disbursed through Rajya Sainik Board. A Committee to be headed by Divisional Commissioner with senior representatives of Home, Finance and Police Department will scrutinize the case for its eligibility.

- Sd/-

(K.K.Sharma)
Secretary to the Cabinet

Dated: 8/4/2015

No.F.3/3/2013/GAD/CN/dsgadiii/1373-1384

1. Pr. Secretary to Lt. Governor, Govt. of NCT of Delhi.
2. Secretary to the Chief Minister, Govt. of NCT of Delhi.
3. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
4. Secretary to Minister, Employment, Govt. of NCT of Delhi.
5. Secretary to Minister, Health, Govt. of NCT of Delhi.
6. Secretary to Minister, Law and Justice, Govt. of NCT of Delhi.
7. Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.
8. Secretary to Minister, Women and Child, Govt. of NCT of Delhi.
9. Secretary (Revenue), Govt. of NCT of Delhi, with request to upload ATR on CDMS
10. OSD to Chief Secretary, Govt. of NCT of Delhi.
11. Hindi Officer, Language Department, Govt. of NCT of Delhi for translation.
12. Guard file.

Jain

(P.C.Jain)
Spl. Secretary (GAD)

Mund

Arvind Kumar
SDM (HQ)

(3/15)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
GENERAL ADMINISTRATION DEPARTMENT
(CO-ORDINATION BRANCH)
DELHI SECRETARIAT, E.P. ESTATE, NEW DELHI

No.F.3/3/2016/GAD/CN/dsgadiii/894-905

Dated: 02-3-2016

CABINET DECISION NO. 2293 DATED 24.02.2016

Subject: Ex-Gratia scheme to war widows, war disables, POWs, Missing in War/operation etc. of Defence Personnel.

Decision: The Council of Ministers considered the note of Secretary (Revenue)-cum-Div. Commissioner. After deliberations, the Cabinet approved the proposal as contained in para-6 of the note with the modification that new clause-xi discussed in para-6 of the Cabinet Note shall be read as under:
"Casualties on account of duties in operations, calamities and disaster"

-Sd/-

(K.K. Sharma)

Secretary to the Cabinet

No.F.3/3/2016/GAD/CN/dsgadiii/- 894-905

Dated: 02-3-2016

1. Secretary to Lt. Governor, Govt. of NCT of Delhi.
2. Pr. Secretary to the Chief Minister, Govt. of NCT of Delhi.
3. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
4. Secretary to Minister, Transport, Govt. of NCT of Delhi.
5. Secretary to Minister, Health, Govt. of NCT of Delhi.
6. Secretary to Minister, Women and Child, Govt. of NCT of Delhi.
7. Secretary to Minister, Tourism, Govt. of NCT of Delhi.
8. Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.
9. Secretary (Revenue)-cum-Div. Commissioner, Govt. of NCT of Delhi, with request to upload ATR on CDMS.
10. OSD to Chief Secretary, Govt. of NCT of Delhi.
11. Hindi Officer, Language Department, Govt. of NCT of Delhi for translation.
12. Guard file.

1-7 Pa.

Arvind Kumar
SDM (HQ).

14/15)

**MOET IMMEDIATE
OFT TODAY**

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
REVENUE DEPARTMENT : RELIEF BRANCH
5-SHAM NATH MARG, DELHI-64**

No F 20/4/2015/Cabinet Note/DFS/H.III/CD001324881/3615-19 Dated: 27/10/2016

ORDER

Ref: Cabinet Decision No. 2420 dated 21.09.2016.

Sub: Inclusion of Personnel of Delhi Fire Service in the ex-gratia scheme announced vide Cabinet Decision No. 2136 dated 01.04.2016.

Vide above Cabinet Decision the Government of NCT of Delhi has approved the following:-

"Inclusion of Personnel of Delhi Fire Service dying in Discharge of Operational duties in the list of beneficiaries identified for payment of Ex-gratia vide Cabinet Decision No. 2136 dated 01.04.2015 modified vide Cabinet Decision No. 2293 dated 24.02.2016."


(C.S. YADAV)
SUB DIVISIONAL MAGISTRATE - VIII (HQ)

No F 20/4/2015/Cabinet Note/DFS/H.III/CD001324881/3615-19 Dated: 27/10/2016

Copy forwarded to:-

1. All the Dy. Commissioners (Revenue), Govt. of NCT of Delhi/New Delhi.
2. The Chief Fire Officer, Govt. of NCT of Delhi, Delhi Fire Services, Connaught Place, New Delhi.
3. P.S. to Principal Secy. (Home), Govt. of NCT of Delhi, Home Department, 5th Level 'C' Wing, Delhi Sectt., New Delhi.
4. P.S. to Secy. (Revenue), Govt. of NCT of Delhi, 5-Sham Nath Marg, Delhi.
5. P.S. to Dy. Commissioner (HQ) - I (Revenue), Govt. of NCT of Delhi, 5-Sham Nath Marg, Delhi.


(C.S. YADAV)
SUB DIVISIONAL MAGISTRATE - VIII (HQ)

 Arvind Kumar
SDM (HQ).

(5/15)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
GENERAL ADMINISTRATION DEPARTMENT
(CO-ORDINATION BRANCH)
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No.F.3/3/2016/GAD/CN/dsgad/4630-4640

Dated: 26.09.2016

CABINET DECISION NO.2420 DATED 21.09.2016

Subject: Inclusion of Personnel of Delhi Fire Service in the ex-gratia scheme announced vide Cabinet Decision No. 2136 dated 01.04.2015.

Decision: The Council of Ministers considered the note of Secretary (Revenue). After deliberations, the Cabinet approved the proposal as contained in para-8 of the Cabinet Note.

-Sd/-
(S. N. Sahai)
Secretary to the Cabinet

Dated: 26.09.2016

No.F.3/3/2016/GAD/CN/dsgad/4630-4640

1. Secretary to Lt. Governor, Govt. of NCT of Delhi.
2. Addl. Secretary to the Chief Minister, Govt. of NCT of Delhi.
3. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
4. Secretary to Minister, Labour, Govt. of NCT of Delhi.
5. Secretary to Minister, Health, Govt. of NCT of Delhi.
6. Secretary to Minister, Tourism, Govt. of NCT of Delhi.
7. Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.
8. Secretary (Revenue), Govt. of NCT of Delhi, with request to upload ATR on CDMS.
9. OSD to Chief Secretary, Govt. of NCT of Delhi.
10. Hindi Officer, Language Department, Govt. of NCT of Delhi for translation.
11. Guard file.

(Anil Kumar Singh)
Secretary (GAD)

Arvind Kumar
SDM (HO).

He (6/15)

CABINET MATTER

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

GENERAL ADMINISTRATION DEPARTMENT

(CO-ORDINATION BRANCH)

DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No F 3/3/2018/GAD/CN/2900-2911

Dated: 24-7-18

1. Pr. Secretary to Lt. Governor, Delhi.
2. Spl. Secretary to the Chief Minister, Delhi.
3. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
4. Secretary to Minister, Labour, Govt. of NCT of Delhi.
5. Secretary to Minister, Health, Govt. of NCT of Delhi.
6. Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.
7. Secretary to Minister, Tourism, Govt. of NCT of Delhi.
8. Secretary to Minister, Transport, Govt. of NCT of Delhi.
9. Chief Secretary, Govt. of NCT of Delhi.
10. Additional Chief Secretary (Home) Govt. of NCT of Delhi.
11. Additional Chief Secretary (PWD) Govt. of NCT of Delhi.
12. All Pr. Secretaries/Secretaries, Govt. of NCT of Delhi.

Sub: Minutes of the Council of Ministers dated 24.07.2018.

Sir/Madam,

The Minutes of the meeting of the Council of Ministers held on 24.07.2018 signed by Chief Secretary/ Secretary to the Council are circulated herewith.

Encl: As above.

Yours sincerely,


(Gitanjali Gupta,
Secretary (GAD).


Arvind Kumar
SDM (HQ).

(7/15)

SECRET

GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI
(GENERAL ADMINISTRATION DEPARTMENT)

The Council of Ministers met on Tuesday the 24th July, 2018 at 3.00 PM in CM Office, Delhi Secretariat.

Present :

- | | |
|--|----------|
| 1. Shri Arvind Kejriwal, Chief Minister/Minister (Water) | In Chair |
| 2. Shri Manish Sisodia, Deputy Chief Minister [Edn/Fin/Plg/L&B/Vig/Services/WCD/Tourism/ACL] | |
| 3. Shri Gopal Rai, Minister [Emp/Dev/Lab/GAD] | |
| 4. Shri Satyendar Jain, Minister [H&FW/Inds/PWD/Power/Home/UD/I&FC] | |
| 5. Shri Imran Husain, Minister [F&S/E&F/Election] | |
| 6. Shri Rajendra Pal Gautam, Minister [Gurudwara Elections/SC&ST/SW/Cooperative] | |
| 7. Shri Kailash Gahlot, Minister [L&J/Tpt/AR/T/Rev] | |

The following officers were present:

- | | |
|--|----------------------------|
| 1. Shri Anshu Prakash, Chief Secretary | |
| 2. Smt. Renu Sharma, Pr. Secretary (Finance) | |
| 3. Shri A.K. Mendiratta, Pr. Secretary (LJ&LA) | |
| 4. Ms. Gitanjali Gupta, Secretary (GAD) - Link Officer | |
| 5. Shri H. Rajesh Prasad, Secretary (Revenue) - Link Officer | For their respective items |
| 6. Ms. Varsha Joshi, Secretary (Power) | |

CIRCULATED ITEMS

ITEM 1: Scheme for grant of Ex-gratia payment to War Widow, War Disabled, Prisoners of War/Missing person in War/Operation etc. of Defence Personnel.

Decision: The Council of Ministers considered the note of Secretary (Revenue) and approved the proposal contained in para-14 of the Cabinet Note, subject to the following:-

- (i) Para-6 of the Cabinet Note is amended as under:-
6. Scale of grant of Ex-gratia

S.No.	Topic	Amount
1.	In case of Death in War/Operation or Duties/Action as defined in Para 5	
	a. To parents, if martyr is married and they are alive	40,00,000
	and	
	To widow, if parents of martyr are alive	50,00,000
	Or	
	b. To widow, if martyr's parents are not alive	1,00,00,000
	Or	
	c. To parents, if martyr is unmarried	1,00,00,000
	Or	
	d. To legal heir, if martyr is married/unmarried & wife/parents not alive	1,00,00,000
2.	In case of Disability in performing Duties/Action	
	Disability 60% and above	10,00,000
	Below 60% disability	6,00,000

Arvind Kumar
SDM (HQ).

3	In case of Prisoner of War/Missing in War/ Operations/Prisoner of War Missing in War/Operations/Prisoner of War (Division of amount would be in the same manner as given in Sl.No. 6.1 above)	Rs. 50,000 per month to Next of Kin
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(8/1/51)

(ii) Para-7 shall be replaced as:-

"The proposed grant will be in addition to the payments made by respective departments / organisations of GNCTD / Govt.

The GoM headed by Dy. CM shall make appropriate recommendations to the CM in individual case based upon the facts placed before GoM by Secretary (Revenue). The CM shall take final decision. In case of ambiguities, the same will be resolved with the approval of the CM on the basis of the recommendations of the Group of Ministers constituted under this para. The GoM shall consist of, apart from Dy. Chief Minister, two Ministers to be nominated by Chief Minister. The GoM shall be authorised to requisition details from any Authority / Department in order to enable it to make appropriate recommendations."

(iii) Para-14(f) will read as under:-

"Delegation of powers to Secretary (Revenue)-cum-Divisional Commissioner for grant of Ex-gratia as per the scale."

(iv) Para-14(g) deleted.

(v) Para 4(a) shall be replaced as:-

"A defence personnel dying in operations / war if his permanent address recorded at the time of joining the services is Delhi or is posted in Delhi at the time of action / incident."

ITEM 2: Proposal for approval of Agriculture-cum-Solar Farm Scheme in NCT of Delhi.

Decision: The Council of Ministers considered the note of Secretary (Power) and approved the proposal contained in para-12 of the Cabinet Note.

The Council of Ministers also decided that the scheme will be named as "Mukhya Mantri Kisan Aay Badhotari Solar Yojana".

Sd/-
(Anshu Prakash)
Secretary to the Cabinet

Arvind Kumar
SDM (HQ).

(9/15)

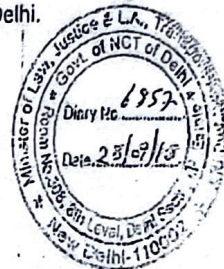
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
GENERAL ADMINISTRATION DEPARTMENT
(CO-ORDINATION BRANCH)

DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

No.F 3/3/2018/GAD/CN/ 37/2- 3725

Dated 28-09-18

1. Pr. Secretary to Lt. Governor, Delhi.
2. Addl. Secretary to the Chief Minister, Delhi.
3. Secretary to Dy. Chief Minister, Govt. of NCT of Delhi.
4. Secretary to Minister, Labour, Govt. of NCT of Delhi.
5. Secretary to Minister, Health, Govt. of NCT of Delhi.
6. Secretary to Minister, Food and Supply, Govt. of NCT of Delhi.
7. Secretary to Minister, Tourism, Govt. of NCT of Delhi.
8. Secretary to Minister, Transport, Govt. of NCT of Delhi.
9. Chief Secretary, Govt. of NCT of Delhi.
10. Additional Chief Secretary (Home) Govt. of NCT of Delhi.
11. Additional Chief Secretary (PWD) Govt. of NCT of Delhi.
12. All Pr. Secretaries/Secretaries, Govt. of NCT of Delhi.



Subj: Minutes of the meeting of the Council of Ministers dated 25.09.2018.

Sir/Madam,

The Minutes of the meeting of the Council of Ministers held on 25.09.2018 signed by Chief Secretary/ Secretary to the Council are circulated herewith.

Yours sincerely,

(Manoj Pandey)
Joint Secretary to the Council

Encl: As above.

Mumukshu
Arvind Kumar
SDM (HQ)

(10/25)

SECRET

GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI
(GENERAL ADMINISTRATION DEPARTMENT)

The Council of Ministers met on Tuesday the 25th September, 2018 at 3.00 PM in CM Office, Delhi Secretariat.

Present :

- | | |
|--|----------|
| 1. Shri Arvind Kejriwal, Chief Minister/Minister (Water) | In Chair |
| 2. Shri Gopal Rai, Minister [Emp/Dev/Lab/GAD/I&FC] | |
| 3. Shri Satyendar Jain, Minister [H&FW/Inds/PWD/Power/Home/UD] | |
| 4. Shri Imran Husain, Minister [F&S/E&F/Election] | |
| 5. Shri Rajendra Pal Gautam, Minister [Gurudwara Elections/SC&ST/SW/Cooperative] | |
| 6. Shri Kailash Gahlot, Minister [L&J/Tpt/AR/IT/Rev] | |

The following officers were present:

- | | |
|---|------------------------------|
| 1. Shri Anshu Prakash, Chief Secretary | |
| 2. Shri Manoj Kumar Parida, Addl. Chief Secretary (GAD) | |
| 3. Smt. Renu Sharma, Pr. Secretary (Finance) | |
| 4. Shri A.K. Mendiratta, Pr. Secretary (L&J) | |
| 5. Shri Sanjeev Khirwar, Secretary (H&FW) | } For their respective items |
| 6. Ms. Rinku Dhugga, Secretary (SC/ST/OBC) | |
| 7. Ms. Varsha Joshi, Secretary (Power) | |

CIRCULATED ITEMS

ITEM 1: Proposal for enhancement of monthly remuneration of contractually engaged Medical Officers & Specialists under Delhi State Health Mission (DSHM).

Decision: The Council of Ministers (CoM) considered the note of Secretary No. 2641 (H&FW) and approved the proposals contained in para-11 of the Cabinet Note with the following amendments:-

(i) Para-11.1 of the Cabinet Note would read as follows:-

"Enhancement in incentive as state share of 35% (inclusive of 10% already granted as state incentive) on gross remuneration as on 01.04.2017."

(ii) Para-11.4 of the Cabinet Note would read as follows:-

"Additional Budgetary provision of Rs. 14 Crore."

Arvind Kumar
SDM (HQ).

(11/15)

ITEM 2: Proposal for enhancement of consolidated monthly remuneration of contractual engagements under Delhi State Health Mission (DSHM).

Decision: The Council of Ministers considered the note of Secretary (H&FW) and No. 2642 approved the proposals contained in para-17 of the Cabinet Note with the following amendment:-

Para-17.1 of the Cabinet Note would read as follows:-

"Payment of incentive upto 100% of consolidated remuneration (including the Centre Government incentive for 2017-18) to Paramedical contractual employees which have analogous nomenclature or similar nature with the contractual engagements of Delhi Government with a condition of maximum remuneration upto the remuneration of the corresponding contractual engagements employees under Delhi Government or similar positions under Delhi State Health Mission. This is inclusive of the state incentive being given presently."

ITEM 3: Proposal for approval of Delhi Roof Top Solar Scheme - 2018 for Domestic (Residential) sector consumers in NCT of Delhi.

Decision: The Council of Ministers considered the note of Secretary (Power) and No. 2643 approved the proposal contained in para-6 of the Cabinet Note.

ITEM 4: Scheme for celebration of birth / death anniversary of eminent personalities.

Decision: The Council of Ministers considered the note of Secretary (SC/ST/OBC) and approved the proposal contained in para-12 of the Cabinet Note. No. 2644

TABLED ITEM - with the permission of Hon'ble CM

ITEM 5: Scheme for grant of Ex-gratia payment to War Widow, War Disabled, Prisoners of Wars / Missing person in War / Operation etc. of Defence Personnel.

Decision: A Cabinet Note on the above subject was placed before the Council of Ministers by the Hon'ble Minister (Revenue). The Council of Ministers No. 2645

Anand Kumar
SDM (HQ)

(12/15)

approved the proposals contained in para-3, para-4 and para-5 of the Cabinet Note with the following addition:-

In the earlier approval accorded by the Council of Ministers vide Decision No. 2602 in the Cabinet Meeting held on 24.07.2018, in "Duties / Actions that qualify for grant of ex-gratia payment", the following will be added:-

" 5(xii) Casualties on account of discharge of bonafide official duty."

Sd/-
(Anshu Prakash)
Secretary to the Cabinet


Arvind Kumar
SDM (HQ)

13/18
(13/15)

SECRET

Copy No. _____

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
REVENUE DEPARTMENT
5, SHAM NATH MARG, DELHI-110064

MINISTER-IN-CHARGE

SH. KAILASH GAHLOT
REVENUE MINISTER

SECRETARY-IN-CHARGE

MS. MANISHA SAXENA
SECRETARY (REVENUE)

NOTE FOR COUNCIL OF MINISTERS

Sub.: Scheme for grant of Ex-gratia payment to War Widow,
War Disabled, Prisoners of Wars / Missing person in
War / Operation etc. of Defence Personnel

Background

1. The Council of Ministers vide Decision No.2602 dated 24.07.2018 decided to grant ex-gratia relief to the Defence Personnel / Delhi Police Personnel / Para-military Personnel / Home Guards and Civil Defence Volunteers etc. dying in operation / war etc.. As per para 4(a) of the Cabinet Note, as amended vide para (v) of the Cabinet Decision No.2602 dated 24.07.2018, defence personnel dying in operations / war would be covered if his permanent address recorded at the time of joining service is Delhi or is posted in Delhi at the time of action / Incident. Para 4(b) of the Cabinet Note makes a similar provision in respect of Para-military Forces Personnel if his permanent address recorded at the time of joining the service is Delhi.

[Signature]
2/9

[Signature]
Arvind Kumar
SDM (HQ).

14/15
(14/15)
Head Constable Narender Kumar of BSF was killed on 18.09.2018 in an unprovoked Pakistan firing in Jammu's Samba District. Hon'ble Chief Minister also visited the family of the martyr at Village Thana Kala, District Sonapat, on 21.09.2018 to offer condolences. It was noted that the family of HC Narender Kumar had been residing in Delhi for the last few years, though his permanent address recorded at the time of joining the service is Haryana. However, his case is not covered in the Scheme of ex-gratia relief as approved by the Council of Ministers. Delhi is a Cosmopolitan City and Defence / Para-military Force Personnel and / or their families reside in Delhi, even though the permanent address recorded in the service record may be in some other city. Para 4(a) and 4(b) of the Cabinet Note exclude such Personnel / their families from the operation of the Scheme. It is not justified. It is felt that such cases where families have been residing in Delhi for the last many years must also be brought within the ambit of ex-gratia relief being offered by Delhi Government.

Proposal before the Council of Ministers

3. It is, therefore, proposed that at the end of amended Para 4(a) as well as 4(b) the words "or the family has been residing in Delhi for the last at least five years". After amendments, the said paras shall read as under :-

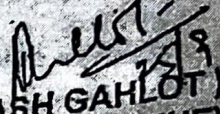
"(a) A defence personnel dying in operation/war if his permanent address recorded at the time of joining the service is Delhi or is posted in Delhi at the time of action / incident or the family has been residing in Delhi for the last at least five years.

(15/15)

(p) para-military force, personnel dying in operations/war, if his permanent address recorded at the time of joining the service is Delhi or the family has been residing in Delhi for the last at least five years."

4. As regards the proof of residing in Delhi, the same shall be looked into by the GoM headed by Deputy Chief Minister, as contained in Para (II) of the Cabinet Decision No. 2602 dated 24.07.2018

5. The above modifications shall be effected with effect from the date of last Cabinet Decision i.e. 24.07.2018.


(KAILASH GAHLOT)
MINISTER (REVENUE)



Avin Kumar
SDM (H.O.)

**LIST OF APPROVED CASES FOR EX-GRATIA OF RS. ONE CRORE TO DEFENCE PERSONNEL/
DELHI POLICE PERSONNEL/PARA MILITARY PERSONNEL/HOME GUARDS DELHI FIRE
SERVICE/CIVIL DEFENCE VOLUNTEERS DYING IN OPERATION/WAR.**

S. No.	Name, Designation & Department of the Deceased	Brief description of Incident	Date of Death
1.	Sh. Yogesh Kumar, Constable (Delhi Police)	Hit by the truck while on special night checking drive duty.	19.04.2015
2.	Sh. Ram Kanwar Meena, Head Constable (Delhi Police)	Deployed for Escort Guard duty for Court production of High Risk Under Trial Prisoner (UTP). Died in trying to protect UTP in indiscriminately firing by four men with the intend to kill UTP.	23.12.2015
3.	Sh. Deepak Kumar, Constable (Delhi Police)	Died/trapped between barricade and Echo Van by hitting barricade by a high speed truck.	16.06.2016
4.	Sh. Anand Singh, Const., (Delhi Police)	Killed in firing by other robbers when he caught one robber.	19.08.2016
5.	Sh. Ravinder, Constable (Delhi Police)	Hit by a tempo while he deployed for bringing the Alcohol meter from Model Town circle on Govt. Motor Cycle.	25.09.2016
6.	Sh. Manjeet Singh, Fireman (Delhi Fire Service)	Died in firefighting while upper floors of the building collapsed in Narela Industrial Area.	28.09.2016
7.	Sh. Sunil Kumar, Firemen (Delhi Fire Service)	Died in firefighting while upper floors of the building collapsed in Narela Industrial Area.	01.10.2016
8.	Major Amit Sagar (Indian Army)	Posted in Counter Insurgency (High Altitude) Area at Sonamarg. While stand to was being carried out, the officer was buried under an avalanche.	25.01.2017
9.	Sh. Hari Singh Meena, Firemen (Delhi Fire Service)	Died due to explosion in a fire incident while he tried to open the closed rolling shutter of the burning shop.	24.02.2017
10.	Sh. Hari Om, L.F.M., (Delhi Fire Service)	Died due to explosion in a fire incident while he tried to open the closed rolling shutter of the burning shop.	24.02.2017
11.	Sh. Vijender Pal Singh, Firemen (Delhi Fire Service)	Accidentally fell into the fire due to collapse of building in a fire incident.	01.06.2017
12.	Sh. Beenesh Kumar, Constable (Delhi Police)	Hit by a very high speed truck while performing Traffic Violation Checking Duty.	16.09.2017
13.	Sh. Yashvir Singh, Constable (Delhi Police)	Hit by a high speed truck while performing traffic arrangement duty.	01.12.2017
14.	Sh. Abdul Saboor Khan, Head Constable (Delhi Police)	Hit by a speedy tempo while on night picket duty.	04.03.2016
15.	Sh. Narender Kumar, Head Constable BSF	Bullet Injuries in resorted to unprovoked firing by the Pakistan Rangers while performing Border Patrolling duty at the India-Pakistan International Border.	18.09.2018
16.	Sh Birendra Singh, Constable, Delhi Police	Hit by an unknown vehicle while detailed for VVIP Route duty regarding departure of the Prime Minister of Japan.	13.12.2015
17.	Late Bhoop Singh, Constable, Delhi Police	Hit by a car while vehicle checking night picket duty.	19.11.2017
18.	Sh. Jitendra Singh, ASI, Delhi police	Took away in hanging position by the tempo while regulate traffic on duty.	13.11.2018
19.	Sh. Mahabir Singh, ASI, Delhi Police	Injured by hitting the barricade by a high speed car while on drunken drive checking duty.	14.07.2018
20.	Sh. Guljhari Lal, Head Const. Delhi Police	Injured by hitting the barricade by a high speed car while on night picket duty.	08.01.2019
21.	Sh. Khazan Singh, SI, Delhi Police	Died in a road accident while visiting for investigation in search of missing children.	20.10.2017
22.	Sh. Rajpal Singh Kasana, Head Constable, Delhi Police	Hit by an unidentified car when he chasing intercepted alleged car of an arms supplier.	19.01.2019

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23.	Sh. Amar Pal, Constable (Exe.), Delhi Police	Died in an accident while investing a case/FIR.	21.12.2017
24.	Sh. Vijay Singh, ASI (Exe.), Delhi Police	Killed in firing by anti-social/criminals attack while performing PSO duty.	01.05.2017
25.	Sh. Dharambir Singh, ASI, Delhi Police	Died in an accident while tracing the hideouts of a criminal/gangster.	20.10.2017
26.	Sh. Rattan Lal, HC, Delhi Police	Deployed for Law & Order duty in Chand Bagh, Dayalpur. Died in mob attack while persuading the mob.	24.02.2020
27.	Sh. Ankit Sharma, Security Assistant, I.B.	Died during the riots in North-East, Delhi while performing office duty.	26.02.2020
28.	Sh. Amit Kumar, Ex. Fire Operator, D.F.S	Died due to blast during the firefighting operation.	02.01.2020
29.	Sh. Sanket Kaushik, ACP, Delhi Police	Hit by a truck while checking vehicles duty.	25.07.2020
30.	Sh. Vikas Kumar, Constable (Exe.), Delhi Police	Hit by a car while checking vehicles during picket duty.	01.10.2016
31.	Sh. Parvesh Kumar, Civil Defence Volunteer	Hit by a truck while checking vehicles duty.	20.09.2020
32.	Sh. Rajesh Kumar, NC (E), Indian Air Force	Aircraft was crashed while on official flying duties.	03.06.2019
33.	Sh. Sunit Mohanty, Flt. Lt., Indian Air Force	Aircraft was crashed while on official flying duties.	03.06.2019
34.	Sh. Meet Kumar, Sqn. Ldr, Indian Air Force	Aircraft was crashed in an operational flying sortie.	18.07.2018
35.	ASI (Exe.) Shambu Dayal Meena, Delhi Police	Died in attack with knife by a criminal/robber while he captured him on the spot.	08.01.2023
36.	Major Raghunath, IC-76770A, 3 rd Bn. Parachute Regiment (Special Forces), Indian Army	Slipped & fell in Salamabad Nala on Line of Control in Counter Insurgency/Counter Terrorism Operations.	05.05.2022
37.	Sh. Punit Gupta, CDV, Transport Deptt.	Hit by a truck while on field duty under the supervision of SI Ravinder Sharma I/C.	11.04.2021
38.	Captain Jayant Joshi, IC-83102M, Army Avn. Sqn.(ALH), Indian Army	Capt Jayant Joshi was planned as Co-Pilot for an op sortie {Syll 8 ex 2 (a) and 2 (b)} for tgt acqn with EO and handing over to gun & rkt in heptr IA-2150 as per op flg pgme. Heptr descended & crash landed into Ranjit Sagar Dam.	17.10.2021
39.	ASI Om Prakash, No.3460/SE (PIS 28883794), Delhi Police	Hit by a triple ridding motor cycle while on picket vehicle checking duty.	08.11.2021
40.	Sh. Parveen Kumar, Fire Operator, Delhi Fire Service	During the firefighting operation rear side of the building is collapsed resulting in to burn injury.	27.10.2021
41.	ASI (Exe.) Radhey Shyam, No.1481/T (PIS 28930826), Delhi Police	Hit by a truck during traffic regulation and prosecution duty.	16.09.2020

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